

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1425 of 2019
Company Appeal (AT) (Insolvency) No. 482 of 2020

IN THE MATTER OF:

**Ritu Rastogi, Resolution Professional,
Benlon India Ltd.**

...Appellant

Versus

Riyal Paackers

...Respondent

Present:

**For Appellant : Mr. Krishnendu Datta and Ms. Meera Murali,
Advocates**

For Respondent: Mr. Naveen Kumar, Advocate

ORDER
(Through Virtual Mode)

10.06.2020 Heard Mr. Krishnendu Datta, Advocate representing the Appellant in both the appeals. Hearing remained inconclusive.

List both the appeals 'for further hearing' on **16th June, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

/ns/RR/